

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/132/2018

Jabalpur, this Tuesday, the 03rd day of April, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Kamlesh Vashnik,
S/o Late Shri Somnath Vashnik,
Aged 31 years,
R/o Sabar Gaun,
Thana Tirori
Tehsil Khegandi,
Post Meerakh Door,
District Balaghat

-Applicant

(By Advocate –None)

V e r s u s

1. Union of India,
Through Secretary of Post and
Telegraphic, New Delhi 110001

2. Chief Post Master General
Chhattisgarh Division
Raipur (C.G.) 492001

3. Assistant Director (B)
Chhattisgarh Division
Raipur (C.G.) 492001

- Respondents

O R D E R (Oral)

By Navin Tandon, AM:-

None for the applicant. Even in the second call none appeared on behalf of the applicant.

2. On perusal of the order sheets, it is observed that there has been no representation on the part of the applicant after filing this

Original Application namely 13.02.2018, 09.03.2018 and today also neither the applicant nor his counsel appeared. Thus, it seems that the applicant has lost interest in pursuing the matter any more.

3. In these circumstances, we are left with no option but to dismiss this Original Application for default and want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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